

Gazette of India dated the 26th February, 1977. [Placed in Library. See No. LT-122/77].

(4) A copy of the Central Warehousing Corporation (Amendment) Rules, 1977 (Hindi and English versions) published in Notification No. G.S.R. 338 in Gazette of India dated the 12th March, 1977, under sub-section (3) of section 41 of the Warehousing Corporations Act, 1962 [Placed in Library. See No. LT-123/77].

(5) A copy of the Annual Report and Certified Accounts (Hindi and English versions) of the Tamil Nadu Warehousing Corporation, Madras for the year 1973-74 under sub-section (11) of section 31 of the Warehousing Corporation Act, 1962 read with clause (c) (iv) of the Proclamation dated the 31st January, 1976 issued by the President in relation to the State of Tamil Nadu.

(6) A statement (Hindi and English versions) showing reasons for delay in laying the above Accounts. [Placed in Library. See No. LT-124/77].

(7) A copy of Notification No. G.O. Ms. 341 (Hindi and English versions) published in Tamil Nadu Government Gazette dated the 7th January, 1976 under sub-section (4) of section 27 of the Tamil Nadu Warehouses Act, 1951 read with clause (c) (iv) of the Proclamation dated the 31st January, 1976 issued by the President in relation to the State of Tamil Nadu. [Placed in Library. See No. LT-125/77].

**RAILWAYS RED TARIFF (AMDT.)
RULES 1977**

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE): I beg to lay on the Table a copy of the Railways Red Tariff (Amendment) Rules, 1977 (Hindi and English versions) published in Notification No. G.S.R. 405 in Gazette of India dated the 19th March, 1977 issued under section 47 of the Indian Railways Act,

1890. [Placed in Library. See No. LT-126/77].

NOTIFICATIONS UNDER EXPORT (QUALITY CONTROL AND INSPECTION) ACT, 1963 ANUAL REPORTS AND AUDITED ACCOUNTS ETC.

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI MOHAN DHARIA): I beg to lay on the Table:

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963:—

(i) The Export of Jute Products (Quality Control and Inspection) Amendment Rules, 1976 published in Notification No. S.O. 4462 in Gazette of India dated the 20th November, 1976.

(ii) The Export of Dried Fish (Inspection) Amendment Rules, 1976 published in Notification No. S.O. 4494 in Gazette of India dated the 27th November, 1976.

(iii) The Export of Steel Tubes and Tubulars (Quality Control and Inspection) Amendment Rules, 1977 published in Notification No. S.O. 60 in Gazette of India dated the 1st January, 1977.

(iv) The Export of Pipe Fittings (Inspection) Rules, 1977 published in Notification No. S.O. 62 in Gazette of India dated the 1st January, 1977.

(v) The Export of Cashew Kernels (Quality Control and Inspection) Amendment Rules, 1976 published in Notification No. S.O. 410 in Gazette of India dated the 29th January, 1977.

(vi) The Export of Canned Crab Meat (Inspection) Rules,

1977 published in Notification No. S.O. 456 in Gazette of India dated the 5th February, 1977.

(vii) The Export of Carpet (Quality Control and Inspection) Amendment Rules, 1977 published in Notification No. S.O. 825 in Gazette of India dated the 19th March, 1977. [Placed in Library. See No. LT-127/77].

(2) (i) A copy of the Indian Standards Institution (Certification Marks) Regulations, 1955 (Hindi and English versions) under section 22 of the Indian Standards Institution (Certification Marks) Act, 1952.

(ii) A statement explaining the reasons for laying the papers at item (i) above. [Placed in Library. See No. LT-128/77].

(3) A copy of the Annual Report (Hindi and English versions) of the Indian Standards Institution, New Delhi, for the year 1975-76. [Placed in Library. See No. LT-129/77].

(4) A copy of the Central Silk Board Contributory Provident Fund (Amendment) Rules, 1976 (Hindi and English versions) published in Notification No. G.S.R. 1529 in Gazette of India dated the 30th October, 1976, under sub-section (3) of section 13 of the Central Silk Board Act, 1948. [Placed in Library. See No. LT-130/77].

(5) A copy of the Audited Accounts (Hindi and English versions) of the Central Silk Board for the year 1974-75 under sub-section (4) of section 12 of the Central Silk Board Act, 1948. [Placed in Library. See No. LT-131/77].

(6) A copy of the Audit Report (Hindi and English versions) on the Accounts of the Rubber Board for the year 1974-75 along with the statement of Accounts. [Placed in Library. See No. LT-123/77].

(7) A copy of the Annual Report (Hindi and English versions) National Cooperative Development Cor-

poration, New Delhi, for the year 1975-76 under sub-section (3) of section 14 of the National Cooperative Development Corporation Act, 1962. [Placed in Library. See No. LT-133/77].

ANNUAL REPORTS, NOTIFICATIONS ETC.

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): I beg to lay on the Table:—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Annual Report of the National Insurance Company Limited, Calcutta, for the year 1974 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-134/77].

(ii) Annual Report of the Oriental Fire and General Insurance Company Limited, New Delhi, for the year 1974 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-135/77].

(iii) Annual Report of the New India Assurance Company Limited, Bombay, for the year 1975 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-136/77].

(iv) Annual Report of the General Insurance Corporation of India, Bombay, for the year 1975 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-137/77].

(2) A copy of Notification No. G.O. Ms. 1917 (Hindi and English versions) published in Tamil Nadu Government Gazette dated